

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

ITEM No.08  
CA Nos.43, 48, 49 & 50 of 2021 in  
CP No.219/BB/2020

**IN THE MATTER OF:**

Mr. Randhir Hebbar & Anr. ... Petitioners  
Vs.  
M/s. Convergycs Solutions Pvt. Ltd. ... Respondent

**Order under Section 241-242 of Companies Act, 2013**

**Order delivered on 14.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Mr. Pradeep, Adv.  
For the Respondent : Ms. Anupama Hebbar, Adv.

**ORDER**

List on 11.08.2021.

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

14.07.2021  
Krishna